

**ORDER**Re: Situation arising due to outbreak of the novel coronavirus (COVID-19)

In continuation of Order No. 47/RG/Spl./Misc. dated 26.01.2021, Order/Notice No. 48/RG/Spl./Misc. dated 27.01.2021, Order No. 50/RG/Spl./Misc. dated 29.01.2021 and Order No. 51/RG/Spl./Misc. dated 02.02.2021 issued regarding limited physical hearing, the Hon'ble the Chief Justice has been pleased to order that following Hon'ble Benches will hold the court through physical hearing w.e.f. 08.03.2021 to 12.03.2021 in Court Number mentioned against them as under :

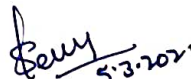
<u>SR. NO.</u>	<u>HON'BLE BENCH</u>	<u>COURT NO.</u>
<u>08.03.2021</u>		
1.	Hon'ble Mr. Justice Jitendra Chauhan Hon'ble Mr. Justice Vivek Puri	02
2.	Hon'ble Mr. Justice Amol Rattan Singh	25
3.	Hon'ble Mrs. Justice Lisa Gill	19
4.	Hon'ble Mr. Justice Lalit Batra	26
5.	Hon'ble Mr. Justice Arun Kumar Tyagi	49
6.	Hon'ble Mr. Justice Harnaresh Singh Gill	68
7.	Hon'ble Mr. Justice Suvir Sehgal	69
8.	Hon'ble Mr. Justice Jasgurpreet Singh Puri	21
9.	Hon'ble Mrs. Justice Meenakshi I. Mehta	22
<u>09.03.2021</u>		
1.	Hon'ble Mr. Justice Augustine George Masih Hon'ble Mr. Justice Ashok Kumar Verma	02
2.	Hon'ble Mr. Justice Gurvinder Singh Gill	25
3.	Hon'ble Mr. Justice Arvind Singh Sangwan	26
4.	Hon'ble Mr. Justice Avneesh Jhingan	49
5.	Hon'ble Mrs. Justice Manjari Nehru Kaul	68
6.	Hon'ble Mr. Justice Harsimran Singh Sethi	22
7.	Hon'ble Mr. Justice Arun Monga	19
8.	Hon'ble Mr. Justice Manoj Bajaj	69
9.	Hon'ble Mr. Justice Girish Agnihotri	21

*Peru*  
5.3.2021

<u>10.03.2021</u>		
1.	Hon'ble The Chief Justice Hon'ble Mr. Justice Arun Palli	01
2.	Hon'ble Ms. Justice Ritu Bahri Hon'ble Mrs. Justice Archana Puri	02
3.	Hon'ble Mr. Justice Raj Mohan Singh	25
4.	Hon'ble Ms. Justice Jalshroo Thakur	49
5.	Hon'ble Mr. Justice Deepak Sibal	26
6.	Hon'ble Mr. Justice Anupinder Singh Grewal	68
7.	Hon'ble Mr. Justice Harminder Singh Madaan	69
8.	Hon'ble Mr. Justice Mahabir Singh Sindhu	19
9.	Hon'ble Mr. Justice Sudhir Mittal	21
10.	Hon'ble Mrs. Justice Alka Sarin	22
<u>12.03.2021</u>		
1.	Hon'ble Mr. Justice Jaswant Singh Hon'ble Mr. Justice Sant Parkash	02
2.	Hon'ble Mr. Justice Amol Rattan Singh	25
3.	Hon'ble Mr. Justice Fateh Deep Singh	19
4.	Hon'ble Mr. Justice Harinder Singh Sidhu	26
5.	Hon'ble Mr. Justice B.S.Walia	49
6.	Hon'ble Mr. Justice Hari Pal Verma	68
7.	Hon'ble Mr. Justice Rajbir Sehrawat	21
8.	Hon'ble Mr. Justice Anil Kshetarpal	22
9.	Hon'ble Mr. Justice Suvir Sehgal	69

2. Entry to the aforesaid Court Rooms will be permitted from Gate No. 5 only except entry for Court Room nos. 1 & 2 which will be permitted from Gate No.1 only.
3. All are requested to comply with the instructions already issued vide Order No. 50/RG/Spl./Misc. dated 29.01.2021 providing "STANDARD OPERATING PROCEDURE FOR LIMITED PHYSICAL HEARING IN THE HIGH COURT OF PUNJAB AND HARYANA".

BY ORDER OF HON'BLE THE CHIEF JUSTICE.

  
(Sanjiv Berry)  
Registrar General  
05.03.2021